

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 82 of 2020

&

I.A. No. 1344 of 2020

In the matter of:

Baby Mathew & Anr.

....Appellants

Vs.

Mar Jacob Thoomkuzhy & Ors.

....Respondents

Present

For Appellants: Mr. U.K. Chaudhary, Sr. Advocate with Mr. Prince Jose, Advocates.

**For Respondents: Mr. K. Manoj Menon, Advocate for R-1 – R-4.
Mr. K.S. Ravichandran, Practicing Company Secretary (R-5 to R-10)**

With

Company Appeal (AT) No. 98 of 2020

In the matter of:

Biju George & Ors.

....Appellants

Vs.

Jeevan Telecasting Corporation Ltd. & Ors.

...Respondents

Present

For Appellants: Mr. K.S. Ravichandran, Practicing Company Secretary.

**For Respondents: Mr. U.K. Chaudhary, Sr. Advocate with Mr. Prince Jose, for (R1- R-6)
Mr. K. Manoj Menon, Advocate for R-2 – R-5.**

ORDER

(Virtual Mode)

25.09.2020: Heard Mr. K.S. Ravichandran, Practicing Company Secretary appearing for the Appellants in Company Appeal (AT) No. 98 of 2020 and in Company Appeal (AT) No. 82 of 2020 (Respondents No. 5 -10) in 'Full'. For

hearing the Arguments of Learned Counsel for Respondents No. 1 to 4 in Company Appeal (AT) No. 82 of 2020 (Respondents No. 2 -5) in Company Appeal (AT) No. 98 of 2020, the matters are Adjourned to **9th October, 2020.**

In the meanwhile, Mr. K.S. Ravichandran, Practicing Company Secretary appearing for the Appellants in Company Appeal (AT) No. 98 of 2020 and in Company Appeal (AT) No. 82 of 2020 (Respondents No. 5 – 10) is permitted to submit the 'Notes of Submissions' of course, after serving necessary copies to the Learned Counsels appearing for the other side, well before the next date of hearing. Also, the Learned Counsel for the Respondents No. 1 – 4 in Company Appeal (AT) No. 82 of 2020 and in Company Appeal (AT) No. 98 of 2020 (R-2 to R-5) is permitted to file 'Compilation of Judgments' after serving the copies to the Learned Counsels appearing for the other side and also to file some part of material papers which were filed before the Tribunal, of course after serving necessary copies to the Learned Counsels appearing for the other side .

**[Justice Venugopal M.]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

Him/Kam